

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2593**  
TO BE ANSWERED ON 17.03.2022

**IMPACT OF PANDEMIC ON MSMEs**

2593. SHRI KODIKUNNIL SURESH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the increase in suicide cases of entrepreneurs in Micro, Small and Medium Enterprises (MSME) in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the policies and objectives of the Government in protecting the businesses in MSMEs suffering crisis due to Covid-19 pandemic induced financial challenges?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): The National Crime Records Bureau has informed that as per published reports, the State / UT – wise number of suicides committed by Self Employed Persons (Business) during 2018- 2020 is enclosed at Annexure.

(c): The Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector. Some of those are:

- i) Rs. 20,000 crore Subordinate Debt for MSMEs.
- ii) Rs. 3 lakh crores Collateral free Automatic Loans for business, including MSMEs. The limit has now been enhanced to Rs 5 lakh crore.
- iii) Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- iv) New revised criteria for classification of MSMEs.
- v) New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi) No global tenders for procurement up to Rs. 200 crores.

In addition to this, the Ministry of MSME, also supports the growth and development of MSME Sector in the country through its ongoing regular schemes and programmes which include Prime Minister's Employment Generation programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE), Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises Cluster Development Programme (MSE-CDP), etc.

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## Annexure

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2593 for answering on 17.03.2022

State /UT – wise Suicides Committed by Self Employed Person (Business) during 2018- 2020

SL	State/UT	2018	2019	2020
1	Andhra Pradesh	343	274	430
2	Arunachal Pradesh	3	1	2
3	Assam	93	256	163
4	Bihar	18	64	38
5	Chhattisgarh	194	156	174
6	Goa	13	30	30
7	Gujarat	380	559	637
8	Haryana	191	218	153
9	Himachal Pradesh	30	44	90
10	Jharkhand	68	107	126
11	Karnataka	1113	875	1772
12	Kerala	646	550	448
13	Madhya Pradesh	606	707	913
14	Maharashtra	969	1289	1610
15	Manipur	0	7	3
16	Meghalaya	10	21	19
17	Mizoram	0	0	4
18	Nagaland	0	13	4
19	Odisha	326	85	753
20	Punjab	113	146	180
21	Rajasthan	258	488	619
22	Sikkim	4	2	9
23	Tamil Nadu	931	1061	1447
24	Telangana	492	687	749
25	Tripura	104	88	79
26	Uttar Pradesh	145	363	372
27	Uttarakhand	70	107	102
28	West Bengal	709	738	628
	TOTAL STATE(S)	7829	8936	11554
29	A & N Islands	2	7	4
30	Chandigarh	26	4	9
31	D & N Haveli and Daman & Diu	0	1	4
32	Delhi UT	130	103	142
33	Jammu & Kashmir	3	1	3
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	161	116	162
	TOTAL (ALL INDIA)	7990	9052	11716

As per data provided by states/UTs

Source: National Crime Records Bureau ( NCRB)